

and if so, the action taken by Government to implement the recommendations; and

(e) the action taken by Government to avoid recurrence of such incidents in the hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (e) The information is being collected and will be laid on the Table of the House.

#### **Agricultural land rendered waste due to barbed wire fencing**

1499. SHRI T.S. BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of agriculture land rendered waste by putting barbed wire fencing along with Indo-Pak border in Jammu and Kashmir;

(b) whether any survey has been conducted in this regard; and

(c) if so, the details and criteria adopted to compensate farmers whose lands have been affected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (c) No agricultural land has been rendered waste due to fencing on the Jammu International Border, except for the land which is coming under the fencing. Erection of barbed wire fencing requires land having a width of only 44 feet. So far fencing in length 147 kms has been completed. A proposal for acquiring private land has been submitted to the revenue authorities for acquisition of land and effecting payment.

#### **Internal security system**

†1500. SHRI JANESHWAR MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the internal security system of the country has collapsed;

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†Original notice of the question was received in Hindi.